

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1812-1813/2019

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHATERU AND ORS. ETC.

Respondent(s)

Date : 13-03-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA
[IN CHAMBERS]

For Appellant(s) Mr. Garvesh Kabra, AOR
Mrs. Pallavi Kumari, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Time to effect service on the respondent nos. 1 to 4 is extended by four weeks. Dasti service, in addition, is permitted.

List the appeals with appropriate office report after five weeks.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)
BRANCH OFFICER